

**OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE PC ACT
CBI ROUSE AVENUE DISTRICT COURT NEW DELHI**

**MODIFIED ROSTER FOR JUDICIAL OFFICERS
(FOR PHYSICAL COURT HEARING)**

In partial modification of this Office Order No. E-10559-10644/Power/Gaz./RADC/2020 dated 28th August, 2020, for physical Court hearing, the following Officers are hereby requested to hold physical hearing from 10.30 a.m to 12.30 p.m. (first sessions) and from 2.00 p.m. to 3.30 p.m (second sessions) on the dates mentioned against their names **as per column No.5** instead of column No.4 :-

S.No.	Name Officer (1)	Designation (2)	Room No. (3)	Date of Duty as per previous Order (4)	Modified New Date of Duty (5)
1.	Ms. Santosh Snehi Mann	Special Judge (PC Act) (CBI)	501	04.09.2020	05.09.2020
				19.09.2020	17.09.2020
				23.09.2020	22.09.2020
				29.09.2020	30.09.2020
2.	Sh. Arvind Kumar	Special Judge (PC Act) (CBI)	503	05.09.2020	04.09.2020
				30.09.2020	29.09.2020
3	Sh. Ajay Gulati	Special Judge (PC Act) (CBI)	505	17.09.2020	19.09.2020
				22.09.2020	23.09.2020

Those Ld. Officers who shall not be holding physical courts on a particular day will be continuing work through Video Conferencing.

It is directed that no litigant shall be allowed to come to the court unless there is specific directions of the court concerned.

Sd/-
(SUJATA KOHLI)
District & Sessions Judge-
cum-Spl. Judge (PC Act) (CBI)
Rouse Avenue District Court, New Delhi..

No.Power Gaz/RADC/2020/E-11430-11513

Dated 2nd September, 2020

Copy forwarded digitally for information to :-

1. Ld. Registrar General, High Court of Delhi, New Delhi.
2. Ld. District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All the Ld. District & Sessions Judge, Delhi/New Delhi.

Copy forwarded digitally for information and necessary action to :-

1. All the Judicial Officers at Rouse Avenue District Court, New Delhi.
2. In-charge, Computer Branch, RADC, New Delhi for being uploaded on the official website.
3. The Incharge, Care-Taking Branch, RADC, New Delhi.
4. The P.S. to undersigned.
5. All Branches at RADC, New Delhi.
6. The Secretary, Bar Council of Delhi, New Delhi.
7. The Director of Prosecution, CBI, Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
8. The Director General (Prisons), Tihar Jail, New Delhi.
9. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
10. The Chief Prosecutor, CBI/ACB, Rouse Avenue Distric Court, New Delhi.
11. The Director, Directorate of Enforcement, New Delhi.
12. The Labour Commissioner, Civil Lines, Delhi.
13. The Commissioner of Police, Police Headquarter, Delhi.
14. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
15. The Chowki In-charge, Rouse Avenue district Court, New Delhi.
16. The Executive Engineer (Civil & Electrical) PWD, RADC, New Delhi.

Sd/-
District & Sessions Judge-
cum-Spl. Judge (PC Act) (CBI)
Rouse Avenue District Court, New Delhi